

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/198/2016
NAME OF THE PETITIONER(S) : Dr. Arivudai Nambi
NAME OF THE RESPONDENT(S) : M/s Beko-Kare Enterprises Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|-------------------------|------------------|
| 1. | R. Nagasundaram | counsel for petitioners | R. Nagasundaram |
| 2. | K. Gowtham Kumar | Counsel for Respondents | K. Gowtham Kumar |
| 3. | Pooja Bhansali, Partner, Keshav & Co. ²⁴³
Chartered Accountants | | Pooja Bhansali |

ORDER

Counsels for both the parties are present. Independent Valuer/ Chartered Accountant also present. The Petitioner is directed to file detailed affidavit in relation to the steps taken to make compliance with the order dated 08.02.2017 including the suggestion that has been put forward by the Independent Valuer/Chartered Accountant and the proposal of the Respondent to buy the machinery. Put up on **10.11.2017 at 10.30 A.M.**

- sgd -
MEMBER (TECHNICAL)
ghk

- sgd -
MEMBER (JUDICIAL)